

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1498**  
ANSWERED ON 07/12/2021

**COMPENSATION TO WORKERS DUE TO DELAY IN PAYMENT OF MGNREGS  
WAGES IN ANDHRA PRADESH**

1498. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a wage seeker under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is entitled to receive payment of compensation at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll in case of not receiving payment of wages within fifteen days from the date of closure of muster roll, if so, the details thereof;
- (b) the total number of MNREGS transactions which took more than 15 days to transfer wages to workers in Andhra Pradesh (AP) since 2019, year-wise and district-wise;
- (c) the total amount of compensation paid to workers due to delay in payment of MGNREGS wages beyond 15 days in AP since 2019, year-wise and district-wise; and
- (d) whether there was a delay in payment of wage and no compensation was given to the workers, if so, the reasons for the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): Yes, Sir. As per Para 29 of Schedule II of the Mahatma Gandhi National Employment Guarantee Act (Mahatma Gandhi NREGA), in case the payment of wages is not made within fifteen days from the date of closure of the muster roll, the wage seeker shall be entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll.

(b) & (c): As per the information shared by the State of Andhra Pradesh, the total number of Mahatma Gandhi NREGS transactions which took more than 15 days to transfer wages to the accounts of unskilled workers and total amount of compensation paid to unskilled workers due to delay in payment of Mahatma Gandhi NREGS wages beyond 15 days in State of Andhra Pradesh in financial years 2019-20, 2020-21 and 2021-22 (as on 01.12.2021) is given at **Annexure**

(d): Delay compensation is calculated as per the provisions of the Act. The State Government has to pay the delay compensation as per the notified rules for delay compensation based on the provisions of the Act. The amount due for compensation is duly verified and approved by the State Government and, henceforth, the payment for delay compensation is made to the eligible worker.

As per information shared by State of Andhra Pradesh, the delay at various levels is being computed and delay compensation has also been paid accordingly.

The details of approved delay compensation, delay compensation paid and delay compensation due in the State of Andhra Pradesh in the financial years 2019-20, 2020-21 and 2021-22 (as on 03.12.2021) is given below:

(Rs. in lakh)

Financial Year	2019-20	2020-21	2021-22 ( as on 03.12.2021)
Approved delay compensation	64.74	16.23	2.69
Delay compensation paid	63.01	15.60	2.24
delay compensation due	1.73	0.63	0.45

(As per MIS)

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**Annexure referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No.1498 dated 07.12.2021**

Total number of Mahatma Gandhi NREGS transactions which took more than 15 days to transfer wages to the accounts of unskilled workers and total amount of compensation paid to unskilled workers due to delay in payment of Mahatma Gandhi NREGS wages beyond 15 days in State of Andhra Pradesh									
Sl. No.	District	2019-20		2020-21		2021-22		Total	
		Transactions	Paid Amount (in Rs.)	Transactions	Paid Amount (in Rs.)	Transactions	Paid Amount (in Rs.)	Transactions	Paid Amount (in Rs.)
1	Anantapur	138335	421696	56293	178856	30348	10951	224976	611503
2	Chittoor	137089	554313	49030	174706	11602	7100	197721	736119
3	Cuddapah	207242	885171	47147	206866	11338	15897	265727	1107934
4	EastGodavari	91864	222726	34613	85932	23797	26687	150274	335345
5	Guntur	98035	231341	27010	53608	17020	14203	142065	299152
6	Krishna	104021	301356	33442	77877	22390	31052	159853	410285
7	Kurnool	198299	869418	57385	147914	21018	10023	276702	1027355
8	Nellore	146133	552250	24407	74631	9986	8017	180526	634898
9	Prakasam	228990	775247	57862	187916	34904	17833	321756	980996
10	Srikakulam	117154	151365	32345	115619	21622	16590	171121	283574
11	Visakhapatnam	189270	514712	40845	49089	18286	24457	248401	588258
12	Vizianagara m	91506	280308	29571	114386	30657	34939	151734	429633
13	West Godavari	155797	541869	31293	93052	19201	6287	206291	641208
	<b>Total</b>	<b>19,03,735</b>	<b>63,01,772</b>	<b>5,21,243</b>	<b>15,60,452</b>	<b>2,72,169</b>	<b>2,24,036</b>	<b>26,97,147</b>	<b>80,86,260</b>